

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.136 of 2018

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Kusuma Devi @ Kusma Devi and Ors

Versus

... .. Appellant/s

Ramashish Yadav and Ors

... .. Respondent/s

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Appearance :

For the Appellant/s	:	Mr. Prabhas Ranjan, Advocate
For the Respondent/s	:	Mr. Anant Kumar Bhaskar, Advocate
For Respondent No. 2 & 3	:	Mr. Ashwani Kumar Tiwari, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

15 10-04-2026 From perusal of the office notes, it appears that learned counsel for the appellants, in compliance of the order dated 06.02.2026, has filed the affidavit stating jointness of Respondent Nos. 2 and 8 with the recipient of their respective notices and the same is hereby accepted and the notice issued upon Respondent Nos. 2 and 8 is deemed to be validly served.

2. Learned counsel for the appellants prays for time for filing limitation petition.

3. As prayed for, list this case on 14.05.2026.

4. In the meantime, learned counsel for the appellants is directed to serve the copy of interlocutory applications



bearing I.A. Nos. 2 of 2026 and I.A. No. 3 of 2026 to the
Respondent/s.

(Rudra Prakash Mishra, J)

Alok Verma/-

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